

Use of CNG in Vehicles

1816. SHRI MADHAVRAO SCINDIA:
SHRI U.V. KRISHNAMRAJU:
SHRI SUSHIL KUMAR SHINDE:
SHRI JAYARAMA I. M. SHETTY:
SHRI T. GOVINDAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have favoured the use of compressed natural gas in all public utility and personal vehicles for controlling the emission of toxic gases;

(b) if so, whether the Government propose to adopt long term policy to make use of Compressed Natural Gas (CNG) in public transport vehicles;

(c) if so, the details thereof; and

(d) the other steps Government or CPCB propose to take to reduce emission of toxic gases in metropolitan cities of the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) The Government, in order to favour the use of compressed natural gas (CNG) as fuel in vehicles, has initiated the following steps: (a) providing customs duty exemption for CNG kits; (b) allotment of land for setting up of CNG filling stations; (c) conversion of Delhi Transport Corporation (DTC) and private city buses to single fuel mode on CNG by 31.3.2001 in the National Capital Territory of Delhi; (d) all pre-1990 autos and taxis to be replaced with new vehicles on clean fuels by 31.3.2000 in the National Capital Territory of Delhi; (e) all post-1990 autos and taxis to be replaced with new vehicles on clean fuels by 31.3.2001 in the National Capital Territory of Delhi; (f) More than eight year old buses to ply only on CNG or other clean fuels by 1.4.2000 in the National Capital Territory of Delhi.

(d) The other steps Government propose to take to reduce emission of toxic gases in metropolitan cities of the country are given in the statement enclosed.

Statement

- Supply of improved quality of fuel;
- Checking of adulteration and setting up of independent fuel testing laboratories;

- Use of pre-mixed 2-T oil as per CPCB specifications;
- Phasing out of grossly polluting old vehicles;
- Introduction of a fleet of buses with cleaner fuel for improving public transport system;
- Improvement in traffic management system;
- Augmentation of air quality monitoring programme;
- Identification of congestion problems and exclusion of undesirable form of traffic;
- Removal of hoardings on road sides;
- Launching of Public awareness campaigns on the effects of pollution;

[Translation]

Recommendations of Talwar Committee

1817. SHRI RAM SHAKAL:
SHRI VILAS MUTTEMWAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have constituted a six member Group of Minister (GOM) to finalise a total security package for postal employees/extra-departmental agents;

(b) if so, the details thereof;

(c) whether the Government have implemented the recommendations of Justice Talwar Committee in regard to service conditions, emoluments and facilities available to extra-departmental agents/employees;

(d) if so, the details thereof;

(e) the date on which these were implemented; and

(f) if not, the time by which these are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):